

SHRI S.B. CHAVAN : I introduce the Bill.

MR. DEPUTY SPEAKER : From today itself we can try that. Instead of tomorrow, we will try and we will see how it works today'.

\*SUPREME COURT (NUMBER OF JUDGES) AMENDMENT BILL

12.54 hrs.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : On behalf of Shri Asoke Kumar Sen, I beg to move for leave to introduce a Bill further to amend the Supreme Court (Number of Judges) Act, 1956.

MATTERS UNDER RULE 377

[English]

MR. DEPUTY SPEAKER : Now, matters under Rule 377.

MR. DEPUTY SPEAKER : The question is :

—Shri Mohan Lal Jhikram—absent.

—Shri Balasaheb Vikhe Patil—absent.

—Now Shri Zainul Basher.

“That leave be granted to introduce a Bill further to amend the Supreme Court (Number of Judges) Act, 1956.”

[Translation]

- (i) Need to give status of Central University to Allahabad University and other old Universities in the country

*The motion was adopted*

SHRI H.R. BHARADWAJ : I introduce the Bill.

SHRI ZAINUL BASHER : Mr. Deputy Speaker, Sir, some of the universities of the country have been closely associated with the propagation of modern education and traditions of high education in India. The history of modern education in India is incomplete without these universities. Allahabad University occupies prominent position among these universities. After independence, Allahabad University and some other main universities such as Calcutta, Madras and Bombay, were not made Central Universities for certain reasons. As these universities have been functioning under the State Governments the standard of education and discipline has been constantly declining there. For example the Allahabad University was famous for sending maximum number of students to the Indian Administrative Services but now it is lagging behind in this respect.

MR. DEPUTY SPEAKER : Shri Ghulam Nabi Azad

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : Mr. Deputy Speaker, Sir, I would like to submit that we can dispense with the Lunch Hour today.

MR. DEPUTY SPEAKER : I think hon. Members accept this.

SOME HON. MEMBERS : Yes.

MR. DEPUTY SPEAKER : So, it is accepted.

AN HON. MEMBER ; From tomorrow only.

The people who outshone others in every walk of life during the 19th and 20th centuries were the students of these universities. In the areas which were once famous for traditional and high